

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.752
TO BE ANSWERED ON 07.02.2017

Pollution due to Burning of Parali

752. SHRIMATI JAYSHREEBEN PATEL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether air pollution is increasing due to burning of 'parali' and if so, the details thereof;
- (b) the percentage/level of pollution caused due to the burning of 'parali';
- (c) whether the Government has notified any norms/issued guidelines in this regard; and
- (d) if so, the details thereof along with the measures being taken to check air pollution caused by burning of 'parali' in the country?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

(a) The burning of crop residue (parali) may lead to increase in air pollution particularly during periods of adverse meteorological conditions like low temperature, poor wind speed and low mixing height.

(b) The percentage / level of pollution caused due to burning of parali depends on various meteorological factors like wind directions, wind speed, temperature, relative humidity mixing heights, terrain etc. and does not remain uniform.

(c) The Government has issued directions for ban on burning of crop residue in Delhi NCR. The Governments of Punjab, Haryana, Uttar Pradesh and Rajasthan have banned open burning of crop residue.

(d) The Government has taken several steps to control the air pollution due to burning of crop residue which, *inter alia*, include finalisation of National Policy for Management of Crop Residues in 2014, which envisages adoption of technical measures and extending central financial assistance; issuing advisory in multimedia mode for curbing stubble burning in northern States of India; creating awareness amongst farmers; subsidizing cost of agriculture machineries; conducting regular co-ordination meetings at official and ministerial level in addition to regular meetings by Central Pollution Control Board; setting up of bio-mass power plants by Governments of Punjab and Haryana; constitution of Centralised Monitoring Committee etc.
